

Title: Introduction of the Compulsory Voting Bill, 1998.

15.41-1/2 hrs.

DR. T. SUBBARAMI REDDY (VISAKHAPATNAM): Sir, I beg to move for leave to introduce a Bill to provide for compulsory voting by the electorate in the country and for matters connected therewith.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for compulsory voting by the electorate in the country and for matters connected therewith."

The motion was adopted.

DR. T. SUBBARAMI REDDY (VISAKHAPATNAM): I introduce the Bill.

India Extraordinary Part II-Section Dt.2.6.98 * Published in the Gazette of